

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 78(ND)/2016

IN THE MATTER OF:

Bahi Paper Mills Ltd. & Ors.

.....Petitioners

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397/398

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

R. VARADHARAJAN
Hon'ble Member (J)

For the Petitioner(s) :

For the Respondent(s) : Mr. Anand Chibber, Senior Advocate
Mr. Ashish Aggarwal, Mr. Gaurav Mankotia & Mr.
Gurcharan Singh, Advocates
Mr. Robin R. David & Mr. Febin M Varghese, Advocates For
Respondent No. 3
Mr. Apar Gupta, Ms. Garima Jain & Ms. Disha Gupta,
Advocates
Mr. Ramesh Singh & Mr. Deepak Goyal, Advocates
Mr. S. Jahani & Ms. Sruti Bisht, Advocates for Respondent
No. 2 & 9

ORDER

For order, see C.P. No. 129(ND)/2016

19.09.2017
VINEET